

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 50

Dated Guwahati, the 26th May, 2011

It is for the information of all Court Masters and Grade - IV employees of the Gauhati High Court that they must attend the office in their formal official dress regularly without fail.

Further, the Officers and other Staff members should attend the office with proper dress befitting the institutional status.

Non-compliance of the above order will be viewed seriously from the 1st June, 2011.

By Order,

Sd/- S.R. Sen,

REGISTRAR (ADMN.)

Memo No. HC. III - 50/2002/ 2109 - 2122 IG Dated 27th May, 2011